

an>

Title: Adoption of motion regarding election of two members of Lok Sabha to serve as Members of the Agricultural and Processed Food Products Export Development Authority (APEDA).

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I beg to move:

"That in pursuance of clause (d) of sub-section (4) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985 read with Rule 3 of the Agricultural and Processed Food Products Export Development Authority Rules, 1986, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to serve as Members of the Agricultural and Processed Food Products Export Development Authority, subject to other provisions of the said Act and the rules made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of clause (d) of sub-section (4) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985 read with Rule 3 of the Agricultural and Processed Food Products Export Development Authority Rules, 1986, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to serve as Members of the Agricultural and Processed Food Products Export Development Authority, subject to other provisions of the said Act and the rules made thereunder."

The motion was adopted.

12.10¼ hrs.